RAJYA SABHA **Parliamentary Bulletin**

PART-II

Nos.62913-62932]

No.62913

Government Business during the week commencing Monday, the 6th of February, 2023

Shri V. Muraleedharan, Minister of State in the Ministry of Parliamentary Affairs and in the Ministry of External Affairs, made a Statement in the House today (03-02-2023) that the Government Business during the week commencing Monday, the 6th of February, 2023 would consist of:-

- 1. Discussion on the Motion of Thanks on the President's Address.
- 2. General Discussion on Union Budget, 2023-24.

No.62914

Statement showing the provisional dates for consideration of the Financial Business connected with Union Budget during 259th Session of the Rajya Sabha

Day and Date

Items of Business

Wednesday, February 8 Thursday, General Discussion on Union Budget for 2023 – 24. February 9 Monday, February 13 (**Reply on February 13**)

Tuesday, March 14 Wednesday, I March 15 Monday, March 20 Tuesday, March 21 Wednesday, March 22 (5 sittings)

Thursday, March 16

Discussion on the working of Ministries in Rajya Sabha Only.

(i) Consideration and return of the Appropriation Bill relating to Supplementary Demands for Grants for 2022 -23

(i) General Discussion on Budget of Union Territory of Jammu & Kashmir for 2023-24;

(ii) Discussion and return of the Appropriation Bill relating to Demands for Grants for the Union Territory of Jammu & Kashmir for the financial year 2023-24 from 1st April 2023 to 31st March 2024; and

FRIDAY, FEBRUARY 3, 2023

Table Office

Legislative Section

	(iii) Discussion and return of the Appropriation Bill
	relating to Supplementary Demands for Grants for the
	Union Territory of Jammu & Kashmir for financial year
	2022-23 from 1 st April 2022 to 31 st March 2023.
Thursday, March 23	Consideration and return of the Appropriation Bill relating to Demands for Grants for 2023-24
Tuesday, March 28	Consideration and return of the Finance Bill, 2023.

No.62915

Bill Office

The National Employment Guarantee Bill, 2022 by Shri Sandosh Kumar P., M.P. (As introduced in the Rajya Sabha)

(D.O. No. DGE-H-11019/10/2022-MP(G) dated 27th January, 2023 from Shri Bhupender Yadav, Minister of Labour and Employment and Environment, Forest and Climate Change to the Secretary-General, Rajya Sabha).

"The President of India, having been informed of the subject matter of 'The National Employment Guarantee Bill, 2022' introduced in the Rajya Sabha on 5th August, 2022 by Shri Sandosh Kumar P., Member of Parliament, recommends the consideration of the Bill in the Rajya Sabha under clause (3) of the article 117 of the Constitution of India".

No.62916

Lobby Office

Attendance of Members in the House

Article 101(4) of the Constitution provides that, if for a period of sixty days a Member of either House of Parliament is, without permission of the House, absent from all meetings thereof, the House may declare the seat of the Member vacant. In view of the specific provision that has been made in the Constitution, it is necessary to maintain an accurate Register of Attendance of Members.

2. Section 3 of the *Salary, Allowances and Pension of Members of Parliament Act, 1954* (as amended by Act. No. 17 of 2018) relating to "Salary and Daily Allowances" provides as follows: -

"3. Salaries and Daily Allowances. -(1) A member shall be entitled to receive a salary, at the rate of **one lakh** rupees per mensem during the whole of his term of office and subject to any rules made under this Act an allowance at the rate of **two thousand** rupees for each day during any period of residence on duty:

XXX XXX XXX

Provided that no member shall be entitled to the aforesaid allowance unless he signs the register, maintained for this purpose by the Secretariat of the House of People or, as the case may be, Council of States, on all the days (except intervening holidays for which no such signing is required) of the session of the House for which the allowance is claimed".

3. The Attendance Register will be available in the Inner Lobby of Rajya Sabha Chamber. For the convenience of Members, the Attendance Register is split into four parts (State-wise alphabetically and within State, Names of Members have also been arranged in alphabetic order) as below and placed on separate rostrums in the Inner Lobby for signature of Members:

- Part I :Andhra Pradesh; Arunachal Pradesh; Assam; Bihar; Chhattisgarh; Goa; Gujarat; Haryana and Himachal Pradesh
- *Part II* : Jharkhand; Karnataka; Kerala; Madhya Pradesh; Maharashtra; Manipur; Meghalaya and Mizoram;
- Part III : Nagaland; National Capital Territory of Delhi; Nominated; Odisha; Puducherry; Punjab; Rajasthan; Sikkim; Tamil Nadu; Telangana and Tripura

Part IV : Uttar Pradesh; Uttarakhand and West Bengal.

4. In view of the provisions of section 3 of *the Salary, Allowances and Pension of Members* of *Parliament Act, 1954*, quoted in para 2 above, **Members are requested to sign in ink, in** the space provided against their names in the Attendance Register and as per the specimen signature furnished to the Rajya Sabha Secretariat.

5. If a Member is present during a sitting of the House but does not signs the Attendance Register kept for the day in the Inner Lobby, an 'UNSIGNED' stamp will be affixed against his/her name in the Attendance Register after 6.00 p.m. or after the adjournment of the House for the day whichever is later. *E-attendance software* will also accordingly be updated, indicating NS *i.e.* 'Not Signed' against the name of the Member who has not signed the Register. Once it is done, the status of attendance in Register and the Software will not be changed. Any communication from the Member informing that he/she was present in the House but forgot to sign on a particular day will not change the entry made in the Attendance Register/Software unless his attendance is verified from the proceedings of the House for the day where after his attendance will be shown as "Attended but Not Signed" (ANS).

No.62917

Conference & Protocol Section

Visit of Parliamentary Delegation from Bhutan to India

Members are informed that a Parliamentary Delegation led by H.E. Mr. Wangchuk Namgyel, Hon'ble Speaker of the National Assembly of Bhutan will be on an official visit to India from 5 to 11 February, 2023.

The delegation will witness the proceedings of Rajya Sabha from 'Special Box' on Monday, 6th February, 2023 at 11:00 A.M.

The Delegation will arrive Delhi via Gaya. After Delhi, the Delegation will also visit Mumbai and Aurangabad during their stay in India.

Systems Division

IT facilities for Members of Rajya Sabha

Members are informed that the facility of Computer Equipment is made available to the Members to enable them to discharge their functions/duties through a "Scheme of Financial Entitlement of Members of Rajya Sabha for Computer Equipment" under the PROVISION OF COMPUTER EQUIPMENT(MEMBERS OF RAJYA SABHA AND OFFICERS) RULES, 2008. Under the Scheme, Members are entitled to purchase any or all of the items of computer equipment specified below:

- i. Desktop Computer
- ii. Laptop Computer
- iii. Pen drive
- iv. Printer (DeskJet/ LaserJet/Multi-function/portable)
- v. Scanner
- vi. UPS (with desktop only)
- vii. Handheld communicator/computer/smart phone
- viii. Data internet cards
- ix. MS Office suite
- x. Language software and Speech recognition software
- xi. e-Reader
- xii. Computer Monitor
- xiii. External Hard Drive
- xiv. Ancillary items/necessary accessories to the IT equipment-
 - (a) Anti-Virus Software
 - (b) Speakers
 - (c) Headphone
 - (d) Microphone
 - (e) WebCam
 - (f) Bluetooth Headset/ Airpods
 - (g) Stylus (compatible)
 - (h) External Keyboard, Smart Keyboard
 - (i) Laptop Bag
 - (j) Cooling Pad
 - (k) Phone/e-Reader Cover
 - (1) Tempered Glass/ Screen Guard
 - (m) Warranty extension packs

xv. Any other equipment with approval of the Chairman of the Committee.

It is informed that the financial entitlement of a Member for purchasing computer equipment and software under the Scheme is as follows:

(a) Rs. 2,50,000/- if elected/nominated to Rajya Sabha for a term of more than three years;

(b) Rs. 2,00,000/- if elected/nominated to Rajya Sabha in bye election on a casual vacancy for a term of three years or less; and

(c) Additional Rs. 1,50,000/- would be available to a Member after a period of three years of his / her term subject to condition that minimum period of term left is not less than three months.

Members can avail of the Scheme by purchasing the computer equipment from a vendor and passing on the proof of payment to the Systems Division (Room No. 209, PHA)

for reimbursement. On certification by the Systems Division, the MS&A Branch makes the reimbursement to the Member.

2. Members may also keep in view the following stipulations regarding the purchase of computer equipment under the Scheme of Financial Entitlement:

(a) Members have complete freedom of choice in respect of purchase of the admissible computer equipment and may purchase any model of reputed brands from the Original Equipment Manufacturers or their authorized vendors. Members may also purchase the equipment from any vendor of their choice; however, in that case, they should satisfy themselves about the genuineness of the products, warranty cover and the quality of after-sales-service support.

(b) The Members shall themselves obtain warranty services, maintenance and insurance towards the computer equipment that they purchase using their financial entitlement.

(c) In case of purchase of a Data Internet Card by a Member, reimbursement towards such tariff plans, in which the cost of Data Internet card was inbuilt, shall be allowed.

(d) Members should purchase licensed software for use in the computers procured under the Scheme specified in the Rules.

(e) The computer equipment purchased by a Member under the Scheme remains with him even after he ceases to be a Member.

(f) As per the decision of the Committee on Information and Communication Technology Management in Rajya Sabha, Members will not be allowed to purchase computer equipment and submit claim thereof for reimbursement during the last three months of their membership in Rajya Sabha.

Members can obtain more information on the Scheme and rules governing it by approaching the Systems Division (Room No. 209, Parliament House Annexe) or from the Rajya Sabha website under the link Committees \rightarrow Standing Committees \rightarrow Committee on Information and Communication Technology Management in Rajya Sabha \rightarrow Rules.

3. **E-mail Facility:** E-mail facility is provided to Members by the National Informatics Centre (NIC) free of charge. For availing this facility, a form is required to be filled up by the Member mentioning desired e-mail address for the facility. The form is available with Systems Division (Room no. 209, Parliament House Annexe) or can be downloaded from the Rajya Sabha Website (http://rajyasabha.nic.in) under the link *Members* \rightarrow *Download Links* \rightarrow *Application Form* \rightarrow *Systems Division* \rightarrow *NICNET Application Form*. The Website 'https: //email.gov.in' is to be used to access the emails.

No.62919

Systems Division

Creation of login accounts for Members' Portal.

Members are informed that the facility of Members' Portal, which is a secured two way communication channel between the Members and Rajya Sabha Secretariat for delivering information and documents to Members as well as for sending communications by Members, is available at *https://mprs.nic.in* and its link is on the Home Page of website of Rajya Sabha as "Members' Portal". The portal has security features like two factor authentication for Login (User Name/Password and Mobile OTP) with Captcha for secured access by Members. After entering User id and Captcha, an OTP is sent to registered mobile number of the Member to access the portal.

2. Members may kindly note that all important Parliamentary papers are being sent to the Members Portal in electronic form since the onset of the COVID-19 pandemic. Members are, therefore, requested to get their accounts created/activated, in case they do not have them, to enable access to all the Parliamentary papers and other documents that are sent to them digitally. The procedure for creation of accounts on this portal is as follows:

New Account Registration (Procedure):

Members need to submit the duly filled signed Requisition Form for Account Registration (provision of official email and Mobile number is mandatory). Thereafter, NIC team will make the User Account and send User-Id on the registered Mobile number of the Member.

- On First Login Click on "For First Time Login". Thereafter, on entering User-Id/email id and Captcha by the Member, an OTP will be sent on his/her primary registered Mobile number.
- Members will have to enter the OTP received and set the new Password of his choice.
- New Password to be set by Members should follow the under mentioned rules—
 - Minimum Length 6 Characters and Maximum Length 15 Characters.
 - At least One Upper Case alphabet.
 - At least One lower case alphabet.
 - At least One number.
 - At least one of the special characters (@, #, \$, ~, &).

Forgot Password Utility:

In case a Member forgets his/her account password, he/she may use the 'Forgot Password' utility to change his/her Login password by following the below steps:

- i. Click on 'Forgot Password'.
- ii. Enter your User-Id.
- iii. Enter Captcha.
- iv. An OTP will be sent to the registered Mobile Number.
- v. Enter the OTP received on the mobile.
- vi. Once OTP is validated- User will be asked to Enter New Password.
- vii. Re-Enter the New Password (please follow the password rules as given above).
- viii. Member will get message "New password has been successfully set for your Account".
- ix. Use the User Name/New Password to Login into the Portal.

Forgot Login ID:

In case a Member forgets his/her Login ID, he/she may send an email to nic64g@sansad.nic.in from his/her official email ID or telephonically contact NIC team at 23793618/23018006. The registered Login-Id for Members' Portal account will be sent to the Member's registered Mobile number.

Change of Registered Mobile number:

In case a Member wishes to change his/her Mobile number for use of Members' Portal, he/she needs to click on 'My Account' link on the portal after login and change the

existing registered mobile number. Alternatively, the Members can make a request for such change by sending an e-mail from his/her official email ID to nic64g@sansad.nic.in OR rsccell@sansad.nic.in.

It may be noted that in no case the NIC/NICSI technical manpower will be able to reset the password in respect of a Member of Parliament.

3. The Requisition Form for New Account Registration is available on the Rajya Sabha website *www.rajyasabha.nic.in* against the link *Members* \rightarrow *Download Links* \rightarrow *Application Form* \rightarrow *Systems Division Forms* \rightarrow *Members' Login Registration Form* and also at the link "Members' Portal" on the home page. The duly filled-in application form may be submitted in hard copy to Systems Division, Rajya Sabha Secretariat (Room No. 209, PHA) (Tel No. 23034325/4074) or NIC Cell (Room No. 64G, PH) or through e-mail at rsccell@sansad.nic.in or nic64g@sansad.nic.in by forwarding its scanned copy followed by hard copy. MPRS accounts will be created by NIC after verification.

4. In case of any difficulty/clarification, Members may kindly contact Computer Centre, NIC Cell, 64-G, Parliament House at Tel No: 23793618/23018006 or at e-mail: nic64g@sansad.nic.in.

No.62920

Systems Division

Systems Division

Facility for online Reference Service

Members are informed that a facility for online requisition and access of Parliament Library References for Members of Rajya Sabha is available and the link for the same has now been given under the Members' Portal of Rajya Sabha (https://mprs.nic.in). Members may avail of this facility by logging into the Portal through their account credentials already provided by NIC.

No.62921

Debate Portal of Rajya Sabha

Members are informed that Rajya Sabha Secretariat in association with the National Informatics Centre (NIC) has created a repository of Rajya Sabha debates since 1952 in searchable format and the entire database has been placed on Internet through separate new website of Rajya Sabha namely <u>http://rsdebate.nic.in</u>.

2. In this Debate portal, all the printed volumes of Official Debates of Rajya Sabha since its first sitting on 13th May, 1952 have been scanned and converted into electronic form. The Digital repository of debates contains the Debates in Text (pdf) format as well as Image (pdf) format so that it is possible to make free text search on the debates as well as to keep the original format of the printed debates intact. The Debates comprise Part I (Parliamentary Questions and Answers) and Part II (proceedings other than Question and Answers).

3. As on date this Digital repository contains data from the 1st Session till the 254th Session of Rajya Sabha.

- 4. The main features of the Debate Portal of Rajya Sabha are as under:
 - Users can browse the Rajya Sabha debates by:-
 - Question-Answer(Part-I)/Other Debates (Part-II) wise

- o Debate Title wise
- Members Participated wise
- Debate Date wise
- Debate Subject wise
- Users can make free text searches as the entire collection is built in Unicode.
- Users can also perform specific search using 'Advanced search' option on Session number, Debate Date, Debate Type, Debate Title, Members participated, Question type, Question number, Debate Subjects, Questioner Name, Minister's name, Ministry, etc.
- The free text search word gets highlighted in text PDF.
- Users have the option to view either the text data (pdf) or Image (pdf).

5. Besides the repository being available at *http://rsdebate.nic.in*, it can also be reached from the Rajya Sabha Website (*http://rajyasabha.nic.in*) through the link on the homepage *Debates→Official Debate Portal*.

No.62922

Systems Division

Secured high speed Wi-Fi facility in Parliament House Complex

Members are informed that secured wi-fi facilities in the Parliament House Complex including the Inner/Outer Lobbies and Chamber of Rajya Sabha have been set up by the National Informatics Centre (NIC). A Member can register for a maximum of three portable devices for wi-fi access in the Parliament House. For this purpose, a Form is required to be filled and submitted in the Computer Centre, First Floor, $64-G/3^{rd}$ Floor, Room No. 110 Parliament House or in the Systems Division, Room No. 209, Parliament House Annexe. The requisite Form is available in Notice Office and Inner Lobby, Rajya Sabha. It is also available on the Rajya Sabha website under the link *Members* \rightarrow Download Links \rightarrow Application Form \rightarrow Systems Division Forms \rightarrow Wi-Fi access request form.

Members can utilize the Wi-Fi services using the User Id and Password which shall be sent on their Official "Sansad" e-mail accounts/registered mobile number.

2. To fill the form, Media Access Control (MAC) address of the device i.e. mobile phone, i-PAD, laptop etc. shall be required and in order to access the MAC address of a device following steps may be followed:-

Finding the wi-fi MAC Address on Android Phone

- 1. On the Home screen, tap the Menu button and go to Settings.
- 2. Tap About Phone.
- 3. Tap Status.
- 4. Scroll down to see your **WiFi MAC address**. Or,
- 1. On the Home screen, tap the Menu button and go to Settings.
- 2. Tap About Phone.
- 3. Tap Hardware information.
- 4. Scroll down to see your **WiFi MAC address**. Or,
- 1. On the Home screen, press the **Menu** key and select Settings.
- 2. Now select Wireless and network.
- 3. Select WiFi Settings. You will find the MAC address under the Advanced section.

Find the wi-fi MAC Address on a Windows Mobile Device

To locate the MAC Address of your Windows Mobile device, follow these steps:

- 1. On **Start**, flick left to the App list.
- 2. Tap Settings, then About, then More info.
- 3. Note the MAC Address.

To locate the MAC Address of your iPad, iPhone or iPod Touch, follow these steps:

- 1. Tap **Settings**.
- 2. Select General.
- 3. Then select **About**.
- 4. The MAC address is listed as Wifi Address.

Wi-fi Access through Laptop Computers:

To Find a Laptop's MAC Address of wifi (Windows 7, Vista, Windows 8.1 & windows 10)

Option1:

- 1. Click the Start button at the bottom left of your screen.
- 2. Type **ncpa.cpl** into the search box and press ENTER
- 3. Right-click your wifi controller and select Status.
- 4. Click Details and the Physical Address is your MAC Address

Option2:

- 1. Click on the Windows Logo in the bottom left corner.
- 2. In the search box, type in **cmd** and press enter.
- 3. In the command prompt, type in getmac (with no spaces) and push enter.
- 4. The MAC address is labeled Physical Address of wifi controller

Option3:

- 1. Click on the Start Menu, then select the Run item.
- 2. Type **cmd** in the text field.
- 3. A terminal window will appear on the screen. Type **ipconfig** /all and return.
- 4. There will be a block of information for each adapter on your computer. Look in the description field for wireless. The Physical Address for that block is your wireless MAC address.

How to Find Your MAC Address (wi-fi controller) in Mac OS X

Option 1:

- 1. Select System Preferences from the Apple menu at the top left of your screen.
- 2. Click Network from the System Preferences menu.
- 3. Choose Wi-Fi from the list of interfaces on the left and click the Advanced button.

4. Choose the Hardware tab under which you will see the MAC address of your wireless card.

Option 2:

- 1. Click on the Apple Menu, and choose the Location menu item.
- 2. Click on Network Preferences.
- 3. Click on the Show menu and choose the AirPort item.
- 4. The AirPort ID is your wireless MAC address.

- 1. In a terminal window type **ifconfig** and return.
- 2. You'll see a list of interfaces. Your wireless interface will likely be named wlan0 or wifi0. The wireless MAC address will be in the field labeled HWaddr.
- 3. You can also use iwconfig to find your wireless MAC address if you have it installed.

Wi-fi(restricted) facility in Rajya Sabha Chamber:

In order to provide access to all the government websites and websites of both the Houses of Parliament, wi-fi facility has been provided inside the Rajya Sabha Chamber. Hon'ble Members can now use their mobile devices (phone/e-reader/laptop etc) to use this facility. The User name and Password assigned to them for using wi-fi in Parliament House Complex will work in the Rajya Sabha Chamber as well. **Inside the Chamber, Members will be able to access only Government websites.** However, once they come out, they can disable/enable the Wi-fi so that they start accessing full Internet without restrictions.

In case of any difficulty/clarification, Members may kindly contact Computer Centre, NIC, 110, Parliament House, New Delhi-110001 at Tel No: 23793618/23018006, at e-mail:nic64g@sansad.nic.in/deshpal@nic.in (M)-9868829529.

No.62923

Systems Division

IT Helpdesk for Members of Parliament

Members are informed that an IT help desk has been set up for facilitation of Members regarding their queries and concerns on IT related issues in the Inner Lobby of the Rajya Sabha Chamber during the Session days from 12:00 noon to 1:00 p.m. NIC officials will be available at the helpdesk to resolve Members' queries then and there.

No.62924

Systems Division

Procedure to reset/change NIC e-mail password

Members are allocated official e-mail addresses by NIC under 'sansad.nic.in' domain and the same are displayed along with Members' name, addresses and contact details on Rajya Sabha Websites. Members also use these accounts for their e-mail requirements. Members have the option of changing passwords of their e-mail accounts as per their choice. The mobile number of the Member must be updated in order to change the password or forget the password of email account. The Procedure to change passwords for NIC e-mail accounts is as follows:

- Open email site: https://email.gov.in
- Click on forgot password





- 1) Enter the email ID for which you wish to reset your password
- 2) Enter the captcha value as displayed in the box
- 3) Click on submit button to proceed further

PASS-APP Enter the OTP receive phone number	ed on your registered
Your Email Address: Your Mobile No. : *****016 Please enter the code that was sent to your mobile number. If you want to resend code to your mobile number then click here: Resend Code You can request for a Random Number(Code) only twice in 24 hours Ensure that the mobile number registered is Valid	Enter your Random Number and Captcha value to begin Random Number Enter the contents of the image below Submit Submit Click here to submit Ryou do not receive the code, then please call up the 24 hours support call on fight fris.55

- 5) Enter the random number which is sent to your mobile number. You can also resend OTP if not received at once (**Random number will be generated twice in 24 hours).
- 6) Now enter the Captha value and confirm submission.
- 7) Now you will be redirected to a page which will prompt you to enter your new password twice.
- 8) Enter the Captcha value to confirm.
- Password must contain uppercase, lowercase, number, Special characters and the password should be atleast 8 characters long and must contain dictionary word. The new password should be different from the old one.

2. Members are also apprised that in case they forget their passwords, they can get a new password in the following two ways, besides the above:

Call NIC official (Room No. 105, Parliament House) at phone no: 23034392/Mob-9899065650 between 10:00 AM to 6:00 PM or send email at vivekkapoor@nic.in). The new Password will be sent to the Member's registered mobile number. Alternatively, Service Desk may be contacted at 1800111355 or online request may be logged at http://servicedesk.nic.in.

3. Members are also informed that for security reasons the practice of sending the reset/new password for email accounts on NIC server (i.e. @sansad.nic.in) to the NIC coordinator or on the alternate email address of the user has been discontinued by NIC. For enhanced mail security, reset/new password for email accounts are now sent to the user on his/her mobile only as an SMS. Members are requested to always keep their mobile numbers updated in the NIC email repository. Members may register their mobile number either by visiting the site: *http://email.gov.in* or may ask the Support team through E-mail using NIC email Account to update their mobile number in their email profile. The Procedure for updating the mobile numbers in NIC e-mail account/NIC repository by Members themselves is as under:

- Visit the site https://email.gov.in
- Click on **Menu** at right corner of the page
- Click on update Mobile no.
- Enter your username, password and Captcha
- Click on **Edit** Mobile no.
- Click on Random Code to generate code, which will sent to your mobile number
- Enter OTP Code and new mobile number and click generate OTP
- Enter OTP send to your new mobile number and click **UPDATE**

4. Members are also informed that as per the Govt. of India policy, in case an email account is not used for a period of more than 90 days, it is deactivated by the email server. In view of this, Members are requested to use their NIC e-mail accounts regularly so that it is not deactivated.

5. In case, Members find any difficulty in accessing their email, they may contact Shri Deshpal Singh, STD, Room No. 110, PH (Phone no. 23018006 email: deshpal@nic.in, (M)-9868829529) or Shri Vivek Kapoor, Scientist-D, Room No. 105, PH (Phone no. 23034392 email:<u>vivekkapoor@nic.in</u>, (M)-9899065650).

12

2 Factor Authentication for accessing NIC email services (KAVACH)

Members are informed that a 2 Factor Authentication for accessing email services known as 'KAVACH', has been implemented by NIC for all its users, including those having email accounts on the 'sansad' domain.

2. Members will receive a notification every time an access to email account is attempted, and access will be enabled only after acceptance of the same. If notification is not coming due to the weak network signal. Then in this case open the Kavach app where you would find the 6 digit OTP, which gets refreshed after 30 seconds. After entering email id, suffix password with this OTP, then click sign in button. You will be entered in your Inbox of your email. The notification will be received on all the devices (mobile phones/desktop computers/laptops *etc.*), on which the App is installed. Members may note that the number of mobile numbers to be mapped to one single account, has normally been restricted to three (3). However, this limit may be increased on case-to-case basis depending upon individual requirements and requests of Hon'ble Members.

3. Members may note that if they choose to install KAVACH on only one device, then that device should be available with them as the notification would need to be accepted for the access to the email account, else access will not be possible. As the notification will be sent to all the devices, on which the App is installed, it has been advised that Members may install the App on all devices that are used by them for accessing NIC email services.

4. The procedure for installation of KAVACH for different devices has been given below:

A. For Self:

1. To install KAVACH on Mobile (Android or iPhone) & Desktop. **Desktop**

- Download the Desktop App from https://kavach.mail.gov.in
- Minimum requirement for Desktop App
- Windows 7
- MAC 10.11
- Ubuntu 19.04
- CentOS/RedHat 6.9

Mobile

• Download the IOS and Android app from Apple App Store and Google play store respectively.

• Please search for "KAVACH Authentication" in the store. Screenshot of the correct App is shown below.

• Minimum requirement for Mobile App

• Android OS: 2.3 and above

• iOS: 7.0 and above

Арр	Store	
O NC	Kavach Authenticat Kavach Security	OPEN
Goog	Image: state	
	Kavach Authentication National Informatics Center Uninstall Open	er
	What's new • Last updated Nov 28, 2020 Bugs Fixed!	÷
	Developer contact	~
	About this app Secure Authentication in just one click!	÷
	Tools	

The app can also be downloaded from the URL: https://kavach.mail.gov.in

- 2. After Downloading, Install the same and accept the terms and conditions.
- 3. Authenticate by giving your username & password

4. You will receive a 6 digit code OTP (One time password) via SMS on your registered Mobile. Please insert the OTP and click on Submit to complete the enrolment.

B. <u>ADD A USER WITH YOUR ACCOUNT (PROVISIONED TO ALLOW PS</u> /GROUP MEMBER TO ACCESS YOUR ACCOUNT)

The person to whom you want to give access to your account needs to follow these steps.

1. Please ensure that the user being added to the app also has Kavach enabled. Please ensure the same by asking your respective Delegated Administrator/NIC Coordinator or send a mail to mailservices@nic.in

2. The person (for instance your PS) will install the Kavach app for his/her own email address by following the steps mentioned under "SELF" above.

3. After installing and enabling the app for self, he/she will click on "ADD NEW ACCOUNT" in the app.

4. Enter the ID and Password details of the user whose account he/she wants to take access for (in this instance YOU).

5. Enter the OTP sent on the registered mobile number of the person (in this case YOU and you will need to share the OTP received on your phone as this needs to be a informed decision on the part of the user).

6. Enrolment will be complete and now Your PS /anyone else you give this authorization to will be able to access your account.

7. Max 2 delegations are allowed.

~

C. HOW TO USE THE APP

After successful installation follow these steps:

- 1. Login with your username /password and press enter
- 2. You will get a notification from the Kavach app asking you to "Accept"/" Deny".
- 3. Pls "Accept" immediately. Any delay will result in "timeout"

4. Please note that you need to be in strong network signal zone for the notification. If for any reason you are in a weak signal zone, then you may not get the notification immediately.

Please use the following two option in such a scenario:

a. Use the "PULL" option to get the notification OR

b. Use the OTP and suffix it with your password and then press"enter. OTP is the number that you see on the main screen of your Kavach App as shown below.



5. You can also apply the country policy using the Kavach app

6. IMAP as a service can be enabled/disabled using the app

7. As informed user, it is recommended to check your logs for access activity

8. You are advised to please go through all the options available on the app for using it effectively

No.62926

Systems Division

Email configuration on Mobile (Android/iOS) devices

Members are informed that the procedure to configure their email accounts in the Mobile (Android/iOS) devices is as follows:-

- 1. Go to settings \rightarrow Mail \rightarrow Accounts \rightarrow Add Account
- 2. Enter valid Email ID
- 3. Incoming mail serve : imap.mail.gov.in
- 4. Outgoing mail server/SMTP: smtp.mail.gov.in
- 5. IMAP Port: 993

Screenshots for mobile client IMAP (lphone-IOS) i. Click on settings>>Mail>>Accounts>>Add Accounts>>Others iii Cloud iii Ecchange iii Coogle iii Aclou iiii Outlookcom iiiiiiiiiiiiiiiiiiiiiiiiiiiiiiiiiii	
screenshots for mobile client IMAP (phone-USS) i. Click on settings>>Mail>>Accounts>>Others iCloud iEloud	
Click on settings>>Mail>>Accounts>>Others	
Cloud Cloud Cloud Coogle YAHOO! Aol. Coutook.com	
Cloud C	
Google YAHOO! Aol. Escoulockcom	
Aol. Else Outlook.com	
Aol. El Outlook.com Com- Step:1	
Conception Control Conception	
[51ep-1]	
••••O Vocatore IN Y 3121 PM III III 32%	
< Add Account Other	
MAIL	
Add Meil Account	
SERVERS	
Add macOS Server Account >	
[51eg-2]	
National Informatics Centre Ministry of Electronics and Information Technology	
100	
@Gov.In	
Cancel	New Account
Name M	Nitin
Email	xyz@nic.in
Password •	••••••
Description 1	Nic
	(main m)
	[Step-3]
Carcel	New Account
Map	101
About 1	Nitin
	nur Bair in
Enel	xyx@nc.n
Description 1	NC
	[Step-4]
1	ncoming Server
Carrol	New Account
INCOMPAGINAL.	Storter
Host Name	imap mail gav in
Usemame	XYZ @nic.in
Password	
	(Stop_E)
	(Section)

	Outgoing Server
	OUTOOING MAL SERVER
	Host Name -smtp.mail.gov.in
	Username XYZ @nic.in
	Password ••••••
II. Screenshots for m	nobile client POP (Incone-IOS)
	***** Undefine IN # 177.0M
	Cancel New Account Save
	m6AP POP
	Name Username
	Email username@nic.in
	Description username@nic.in
	2
	••••••• Vodafone IN = 3:27 PM = 0 305 ED
	Cancel New Account Save
	INCOMING MAIL SERVER
	Host Name pop.mail.gov.in
	Username username
	Password ++++++

		+++ Codulta	ina IN 🗢 3128 Pi		30% 1 7	
		Cancel	New Acc	ount	Save	
		OUTGOING	MAIL SERVER			
		Host Nar	me smtp.ma	iil.gov.in		
		Useman	e usernam	e		
		Passwon	d			
 C		abile client I	MAD (And	(bine		
 SCR	ensnots for n	IODIIE CIIENT I	WAP (And	rolaj	34.0	
Sets	ings	Q 6	Accounts	•11	1 100	en anseurt
	Underes		(April 1			1 techarge
		G	Goegle			- Halari
		G	antGame		G	Gouge
•	Generally.	0	Messenger		G	Judtivare
0	Language Almost		+1.000		6	Menanger
	Accessed		TRM Card		P	1 Parastel (MAR)
G	Gaurgite		Tinindras			Press (HOPO)
•	pacing to recent	ē	Add accesses	>	0	Trucater
	10000000000	-				7
			Incoming !	Server		
			-	ULERNAME	maicin	
			M	Decomono		
		Add your emails	address	++++221/40/0401		
		2.2003.20		SERVER .		
		and paramet		Imap,mai	. qov in	
		MARKAGE SET OF		PORT		
				993		
				SECURITY TV SSL/TLS (A	P8 locept all certs	ffcat. +
			Date in	MAD path gas	5e	
		⊲ o		CANCEL		C CRAFE

@Gov.In	
	Outgoing Server
	swrp sreve smlp.mail.gov.m
	PORT 405
	SSCJRIYY YVW SSCJRIZE (Accept all certificat. *
	usemameia nic.in
	PASSWORD CANCEL DONE
	;

No.62927

Systems Division

Geo Fencing feature (Country wise access control) on official e-mail

Members are informed that a facility of enabling the Country Policy for NIC email access in other countries is available and Members of Rajya Sabha can access their official emails while travelling abroad. In order to enable such facility, steps/procedure for adding country for Geo-fencing is given below:-

O Login page ×	+		
← → C 🔒 kavach.mail.gov.in,	mfid/secureLogin_showSecureLogin.action#l	☆ 🚨	• 💹 I 🕜 🗄
	@ <mark>@</mark> .in		* *
	Secure User Login		
	Lusemame		
	At Password		
	Login		
	2019 © Kavach Authentication.		
			*

Type https://kavach.mail.gov.in

- Type Your Email Username and Password -> click on Login
- An OTP will be sent on your registered mobile number.
- Enter the OTP and click on Login



~
rial/License Token Expiry User Status
54

• Click on User Country Policy

80	C C C C C C C C C C C C C C C C C C C	n Dog Offer 2019 - Ger mel govin mini almon	Welcome to adding Solution (d) Small index of	ATTER	+ v 12 1	- 0 ×
a	@ ./.in	ONIC @ wet	email 🕫 user 😋 2019-10-29 09:41:57		0	ameja@nic.in ,
	(Policy				
4	Deshboard		User Country Policy			
۵	User +	13 Manaj	ge Policy			~ x
	User Country Policy	Search:	Search country name			
			Allowed Country	From Timestamp	To Timestamp	
			India	2018-05-09 00:00	2099-05-09 23:59	
		Add N	w + Delete x			
						Party 104 104

• Click on Add New

9 Q Q 0 1000 ANA	chunal gevin (11) (11) (11)	low/barContryPolicy.action?anuser#		日 会 1	h L 19
Contain (Contained)	ONC & webr	mail 48 user ©2019-10-29 09:41:57		🚷 ameja	@nic.in .
	ta Manage	e Policy			~ >
	List of Alic	owed Country None selected •	1		
	Enter Tim	e Stamp 2019-10-29 09:00	- 2019-11-05 23:59		
		Savo X Ca	local		
		✓ Savo 🗙 Ca	ancol		
	Search:	Search country names	ascol		
	Search:	Search country names	ncol From Timestamp	To Timestamp	
	Search:	Soarch country names Allowed Country India	Prom Timestamp 2018-05-09 00:00	To Timestamp 2059-05-09 23:59	
	Search: 1	Sourch country names Allowed Country India	From Timestamp 2018-05-00 00:00	To Timestamp 2009-05-09 23:59	
	Search:	Search country nerves Allowed Country India w Doleto X	From Timestamp 2918-05-09 00:00	To Timestamp 2009-05-09 23:59	
	Search:	Search country nerves Allowed Country India W Delete X	From Timestamp 2018-05-00 00 00	To Timestamp 2009-05-09 23:59	
	Search:	v Sareri X Ca Sourch country names Altowed Country India w Delete X	From Timestamp 2018-05-00 00:00	To Timestamp 2009-05-09 23:59	

• Select list of country to be added from the list.

0 <mark>@./</mark> .in	ONIC 6 webmail	€ user ⊙ 201	19-10-29 09:41:57			arneja@nic.in 。
	t3 Manage Po	olicy				v
User Country Policy	List of Allowed	d Country	None selected -			
	Enter Time Sta	amp	Algeria American Samoa	^ 		
			Andorra			
				19 M		
	Search: Soar	rch country n	me	M		
	Search: Sear	rch country ni Allowed Cour	ames day	From Timestamp	To Timestamp	
	Search: Sour	nch country ni Allowed Cour	ames dry	From Timestamp	To Timestamp	

- Enter the Date and Time (from and to) during which you are visiting the selected country
- Click on SAVE
- Click on YES to confirm



• The selected country now appears in the List of countries allowed for email access

0.0	Email Index (ATTH) P AN	ha Dung Offer 2019 - Get	in Malayne to eOffice Solution and Email Inform (#1) Manufacture Contry Parks (2000) (2000)	13 Ø Kauch Authentication X 🔛 New Tak	+ ~	× 0 - ×
a	@./.in	ONIC @ we	bmail 🜒 user 🔘 2019-10-29 09:41:57			ameja@nic.in 🖕
	٢	Policy				
ø		•	User Country Policy			
-		13 Mana	ge Policy			~ *
		Sauch	Search country name			
			Allowed Country	From Timestamp	To Timestamp	
		0	Australia	2019-11-01 00:10	2019-11-30 23:59	
			India	2018-05-09 00:00	2099-05-09 23:59	
		Add N	ew 🕈 Dekete 🗙			
= 0	Type here to search	0 EF	m 👜 💽 🕰 🚳 🗞 🧕	e 🖬 🖬 🚳 🔈 🖻	Q ×	⁶ ∧ ⊕ qi biti <mark>35-15-2010</mark> 🗣

How to Delete a Country:

• Check the country to be deleted

<u>u</u>	GM/i	n °	NIC n wet	omail 🛋 user 🧿 2019-10-29 09:41:57		C andañ	pinetini e
		 I 	Policy				
6	Dashboard		a)]]	User Country Policy			
3	User		13 Manag	ge Policy			~
			Search:	Search country name			
				Allowed Country	From Timestamp	To Timestamp	
				Australia	2019-11-01 00:10	2019-11-30 23:59	
				India	2018-05-09 00:00	2099-05-09 23:59	
			Add N	ow + Delote x			

• Click on Delete



- Click on YES to delete the country
- The selected country is deleted from the list and hence you can no longer use the NIC email service from that country.
- Click on Logout to Logout from the NIC email kavach Portal.



For Video Tutorial on 'How to Add/delete Country Policy for geo-fencing Pl. Login into NIC email Portal https://email.gov.in using your login credentials
Click on Video tutorials Tab

C 0 Email RECK (ALTA)	1) P Nhue Dooj Offer 2019 - Get 🔲 Weekcome for eOffice	a Sciulto 🔮 Ernalt Indox (48113) 🛛 🔛 New Sala 🕴	· •				٥	X
- 0 a	6 Interconalgoria (1)				0 🖈	* 1	. 10	
			-	Ca + Inech	q	Name	Straph Ferry	
	Take Bolan Peleven Meridian							
and the second se						_	_	
panieto	Video Tutorials							
Active		How to add/delete country policy for Geo fe	ncing					
Unduffered		The State of						
Allaconett Aart		-						
		Type He at Otype female, and proin it with bismess						
		Goode						
		terrer and terrer						
		Together Al Inches and an entry have been						
		()						
		O 00 09 ■ 02	12 🛞 🕃					
		00.09	12 (1) (2)					
	C. Now to made third one	00:09 00:09 00 00:09 00	12 (1) (1)					
	Silve for mode Melliner A there is more Tag	00.09 00.09 00 0.00	12 () ()					
	Sites to made Moltane Sites to made and tand family Sites to family and family family	00:00 E 00 2 filters to control clusters Appendences 5. Compare MM/PP/CMMT year analytic 5. Compare MM/PP/CMMT year analytic 5. Independent MM/PP/CMMT year analytic 5. Anive to transit to each application on publication and publication 6. Anive to transit to each application on publication and publication	12 (1) (1) (1) (1) (1) (1) (1) (1) (1) (1)					
	E. Rive to possib Molecure 4. Have to constr Feg 2. Hitter to constr Feg 3. Hitter to Quark and Kannel Kansh.	CO 00 Control Control Applications Control Control Applications Control Control Applications Control Control Dependence Control Control Dependence	12 (a) (b) 1. Bare to conde Tal 4. Mare to add/conde (Conde to 6. Rate to add Sacato application on Planer					
	King to much Bahlmain King to much Bahlmain King to much light King to funct hash and funct funct King to funct hash and funct	0019 0019 0019 001	12 (c) (c) 1. How to constrate 4. How to indefine the formation 4. How to indefine the applications on Phase					
	C. This is possible Modelmane. C. This is to possible Modelmane. M. How to possible model and Planet Monech. This for a set Modelmane and any Space Monech. This for a set Modelmane and any Space Moneching.	Original Status Applications Audiopolitication optimization Audiopolitication optimization	12 (a) (c) 1. Starts round Tal 4. Starts hald basis optimizers of Phase 4. Starts hald basis optimizers of Phase					
	Uter transference A der transference A der transference Einer transference Batter traditionen gestegt ber fans bestele Mitter traditionen gestegt ber fans besteleg	Other Security Control Security Con	12 (iii) (iii) 1. Not to reach Tait 4. Not to staff confer (notes) 5. Not to instid based applicable on Phene					
	Linne to mark blokener A dhar to mark hlad na Ji an 'n best mit met faar farets Na me 'n statet skale menner y skilj se fare books	O O	Original State Office State Office State Office Office					
Odene 2017 •	Litter to rapid biblions 4. Allow to sould be 2. Allow to sould be allowed based 10. Bits the local data of based based 10. Bits the local data sould be paid by the local based 10.	Orden under Gescherzung der Stehnen geschlennen under Beschlennen geschlennen stehnen der Stehnen geschlennen auf der Beschlennen auf der Bes	12 () () () () () () () () () (
Génera 2011 + m - 1 m - 1 m	Units to soul Address Kons to soul of the Standards Units to Standards Then to Kana Standards Then to Address soulty yiely for biology	Other to read Calcular Applications Configure 1000/07/07/07/07 on analog Configure 1000/07/07/07/07 on analog Configure 1000/07/07/07/07 on analog	12 (1) (1) (1) (1) (1) (1) (1) (1) (1) (1)					
Control (19) T S T S T S T S T S T S T S T S T S T S	Chart for matter blokknar Chart for matter blokknar Chart for matter blokknar Chart for matter blokknar Mart for skall skall for marter galarge for for blockg	Other Cardio Applicants Analysis MARCH Applicants Analysis MARCH Applicants Analysis MARCH Applications Analysis March Applications Analysis March Applications	12 (1) (1) (1) (1) (1) (1) (1) (1) (1) (1)					
 Génére 2011 Génére 2011 S S<!--</td--><td>Voer to note bildnes A war to note bildnes A war to note tog A war to address work out taref tarefore A war to address more yang for for biolog A war to address to a strange and for biolog A war to address to a strange and for biolog A war to address to a strange and for biolog A war to address to a strange and for biolog A war to address to a strange and for biolog A war to address to a strange and for biolog A war to address to a strange and for biolog A war to address to a strange and for biolog A war to address to a strange and for biolog A war to address to a strange and for biolog A war to address to a strange and for biolog A war to address to a strange and for biolog A war to address to a strange and for biolog and for biolog A war to address to a strange and for biolog and for biolog A war to address to a strange and for biolog and for biolog A war to address to a strange and for biolog and for biolog A war to address to a strange and for biolog and for biol</td><td>Other Constrained Synthesis on Andrée Andrée Service Serv</td><td>12 (1) (1) (1) (1) (1) (1) (1) (1) (1) (1)</td><td></td><td></td><td></td><td></td><td></td>	Voer to note bildnes A war to note bildnes A war to note tog A war to address work out taref tarefore A war to address more yang for for biolog A war to address to a strange and for biolog A war to address to a strange and for biolog A war to address to a strange and for biolog A war to address to a strange and for biolog A war to address to a strange and for biolog A war to address to a strange and for biolog A war to address to a strange and for biolog A war to address to a strange and for biolog A war to address to a strange and for biolog A war to address to a strange and for biolog A war to address to a strange and for biolog A war to address to a strange and for biolog A war to address to a strange and for biolog and for biolog A war to address to a strange and for biolog and for biolog A war to address to a strange and for biolog and for biolog A war to address to a strange and for biolog and for biolog A war to address to a strange and for biolog and for biol	Other Constrained Synthesis on Andrée Andrée Service Serv	12 (1) (1) (1) (1) (1) (1) (1) (1) (1) (1)					
Content-2019 # II II II II II II II II II II II II II II II II II II III III III III III III III IIII IIII IIIII IIIIIIIIIIIIIIIIIIIIIIIIIIIIIIIIIIII	Come for manife blocknar Come for manifest blocknar Come for manifest blocknar To mark to defaultion memory pathy for for blocknar	0000 ■ 0000 1. Use to const Galaxie Appaintem A chargings MRXMMMMMT may weakle A charging MRXMMMMMM may weakle 3. Share to cond lower applications as publications A charging MRXMMMMMMMMMMMMMMMMMMMMMMMMMMMMMMMMMMM	12 🛞 🐑					
Obtaine 2019 • III 100 1 2 4 III 1 2 4 1 1 2 4 III 1 2 1 1 1 2 4 1 1 1 2 2 1 1 1 2 2 1 1 1 2 2 2 2 2 2 1 2	User to reach bidding A daw to make fig 1 than to make any land frame frame for 10 that to a start data and start frame frame for 10 that to a start data to a start of the first to a start 10 that to a start data to a start of the first to a star	Orden Orden Orden Orden Orden Orden	12 🐽 🐑					

Click on 'How to Add/Delete country policy for geo-fencing'. Watch the video carefully and use the steps as given above for country geo-fencing.

No.62928

Systems Division

Availability of Video Clips of Individual Speeches of Members on Members' Portal and on Pen Drives

Hon'ble Members, Rajya Sabha are aware that the proceedings of Rajya Sabha are televised 'Live' and recorded by the Sansad TV- Rajya Sabha. The video clips of individual speeches of Members delivered in Rajya Sabha have been made available to them through Members' Portal Account for downloading with effect from 258th Session of Rajya Sabha. As the Audio Visual and Telecasting Unit of the Secretariat preserve the video recordings of the proceedings of the House for archival purposes, Hon'ble Members desirous of obtaining the video recordings of their participation in the proceedings of the House may get the same in pen drive on complementary basis from the Audio Visual and Telecasting Unit. Members may send their requests indicating the date(s), time and subject(s) of their participation to the Joint Director (A.V. &T Unit), Room No. G-140, Parliament Library Building, Phone Nos. 23034505, 23035347, email: avunit-lss@sansad.nic.in .

In case of any difficulty/clarification, Members may kindly contact Computer Centre, NIC, 110, Parliament House at Tel No: 23018006/Shri Vivek Kapoor, Delegated Administrator for NIC email, Rajya Sabha at Tel no. 23034392 (Mob -9899065650)/Systems Division at 23034325/4074.

Library and Reference Unit, LARRDIS

Briefing Session for Members of Parliament

A Briefing Session is being organised for Hon'ble Members of Parliament on 06 February, 2023 in Committee Room No. 62, Parliament House by Members' Reference Service of Lok Sabha Secretariat, as per the following schedule:

Date	Time		Subject
06 February, 2023	09:30 a.m. to	10:30	Union Budget (2023-24): Key Features
	a.m.		

The Briefing Session will also be available on webcast at *https://webcast.gov.in/parliament/*

Hon'ble Members are requested to kindly make it convenient to attend the Briefing Session.

No.62930

Library and Reference Unit, LARRDIS

Display of books during floral tribute ceremony to be held on the occasion of birth anniversary of Shri M.A. Ayyangar (former Speaker, Lok Sabha) in the Central Hall, Parliament House on 4 February 2023

Hon'ble Members are informed that during the floral tribute to be held on the occasion of the birth anniversary of Shri M.A. Ayyangar (former Speaker, Lok Sabha) in the Central Hall, Parliament House on 4 February 2023, books on and by the dignitary as available in the Parliament Library will be on display from 9:00 AM to 2:00 PM.

Hon'ble Members are requested to kindly make it convenient to visit the above exhibition/display of books.

No.62931

Library and Reference Unit, LARRDIS

Providing Round-the-Clock Research and Information Support to Members of Parliament

A dedicated Unit namely, Parliamentary Research and Information Support to Members (PRISM) has been providing Round-the-Clock Research and Information support to the Members of Parliament. Designated Officers are attending to the queries of Hon'ble Members and providing them the desired research input(s) at the earliest possible time. Hon'ble Members are requested to call at Tel. nos. 23034654 and 23034658 or Mobile No. 9711623767 (Whatsapp) or mail at prism-lss@sansad.nic.in or lssprism@gmail.com to avail the facility.

Kind cooperation of Hon'ble Members is solicited.

No.62929

Simultaneous Interpretation Service

Avoiding Disturbance in the sound system

It has been observed that some Hon. Members do not turn off the volume knob of their earphones while leaving their seats, which causes disturbance in the sound system in the House. Hon. Members are, therefore, requested to turn the knob to the left while leaving their seats.

P. C. MODY, Secretary-General